

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SHREE OM ENTERPRISES
PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Shree Om Enterprises Private Limited
2.	Date of incorporation of corporate debtor	26 th April, 1977
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, New Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51495DL1977PTC008586
5.	Address of the registered office and principal office (if any) of corporate debtor	B-11/2, Back Side Ground Floor Okhla Industrial Area, Phase II, New Delhi South Delhi-110020, India.
6.	Date of closure of Insolvency Resolution Process	24 th May, 2022
7.	Liquidation commencement date of corporate debtor	24 th May, 2022 (Order Received on 30.05.2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Ms. Archana Singhal Registration No. : IBBI/IPA-001/IP-P02036/2020-21/13116
9.	Address and e-mail of the liquidator, as registered with the Board	F-601, Mayurdhwaj Apartment, Plot No. 60, I. P. Extension, New Delhi-110092 Email Id: archanafca@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator (Claims are to be sent to this address and email only)	118, Himvarsha Apartments, 103, I P Extension, New Delhi – 110092 Email:- liquidator.soepl@gmail.com
11.	Last date for submission of claims	23rd June, 2022

Notice is hereby given that the National Company Law Tribunal, Bench-III, New Delhi has ordered the commencement of liquidation of the Shree Om Enterprises Private Limited on **24th May, 2022**.

The stakeholders of Shree Om Enterprises Private Limited are hereby called upon to submit their claims with proof on or before 23rd June, 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Ms. Archana Singhal
Liquidator of the Shree Om Enterprises Private Limited
IBBI/IPA-001/IP-P02036/2020-21/13116

Date: 31-05-2022
Place: New Delhi